

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 36 OF 2018

Dated: 3rd December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**The Tata Power Company Ltd. (Distribution) ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission ...Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Malcolm Desai

Counsel for the Respondent(s) : Ms. Ritika Singhal
Ms. Surabhi Panday for R-2
Ms. Nikita Choukse for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **28.01.2019.**

**(S. D. Dubey)
Technical Member**

ts/js

**(Justice Manjula Chellur)
Chairperson**